



**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**OA No. 201/2016**

New Delhi this the 27<sup>th</sup> day of February, 2020

**Hon'ble Mrs. Vijay Lakshmi, Member (J)  
Hon'ble Ms. Aradhana Johri, Member (A)**

1. Anuj Kumar, Age 30 yrs,  
S/o. Sh. Dharamvir,  
R/o. Post Sikandepur,  
Muzaffar Nagar – 251 306 (U.P.)
2. Rahul, Age 20 yrs,  
S/o. Sh. Satyapal Singh  
R/o. Vill & Post Norajpur Gurjar  
Baghpat-250 601 (U.P)
3. Devika, Age 27 yrs,  
D/o. Sh. Tejpal,  
R/o. Vill & Post Rehmatpur  
Jansath, Muzaffarnagar – 251308 (U.P)
4. Ankit Kumar, Age 23 yrs,  
S/o. Sh. Satyapal Singh  
R/o. Kayampur, Post Surja  
District Baghpat (UP).
5. Vikas Kumar, Age 23 yrs,  
S/o. Sh. Satyapal Singh  
R/o. Vill & Post Norajpur Gurjar  
Baghpat-250 601 (U.P)
6. Ajay Kumar, Age 28 yrs,  
S/o. Sh. Sukhbir Singh,  
R/o. Vill & Post Norajpur Gurjar  
District Baghpat – 250 601 (UP).
7. Vishwa Kumar, Age 23 yrs,  
S/o. Sh. Ashok Kumar,  
R/o. Vill & Post Norajpur Gurjar  
District Baghpat – 250 601 (UP).
8. Gaurav Kumar, Age 22 yrs,  
S/o. Sh. Dharamvir Singh,  
R/o. Vill & Post Norajpur Gurjar



Baghpat – 250 601 (UP).

9. Vipin Kumar, Age 27 yrs,  
 S/o. Sh. Shyam Singh,  
 R/o. Mohalla Tanda – Mazra  
 10, Budhana, Muzaffarnagar (U.P.) ...Applicant

(None)

Versus

1. Union of India  
 Through the Secretary,  
 Ministry of Communication & Information  
 Technology,  
 Department of Posts, Dak Bhawan,  
 Sansad Marg, New Delhi.
2. The Director General  
 Department of Posts (Recruitment Division)  
 Dak Bhawan, Sansad Marg, New Delhi.
3. Senior Superintendent  
 Department of Posts  
 Ministry of Communication of IT  
 City Division, Ahmedabad – 380 009.
4. Senior Superintendent  
 Department of Posts  
 Ministry of Communication of IT  
 Surendernagar Division  
 Surender Nagar – 363 002, Gujarat.
5. Senior Superintendent  
 Department of Posts  
 Ministry of Communication of IT  
 Gandhi Nagar Division  
 Gandhi Nagar – 382 010, Gujarat.
6. Senior Superintendent  
 Department of Posts  
 Ministry of Communication of IT  
 Rajkot Division  
 Rajkot – 360 001  
 Gujarat. ...Respondents

(None)



## O R D E R (ORAL)

**Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)**

No one is present from either side. We have perused the order sheets which shows that vide order dated 04.01.2016, the applicant was granted interim order by staying the impugned order till the next date of hearing. However, the applicant is clearly prolonging the matter and he has not even filed rejoinder till today whereas the O.A is pending since the year 2016. Today also he is absent.

2. In view of the above, the O.A is dismissed for want of prosecution. The interim order is accordingly vacated. No order as to costs.

(Aradhana Johri)  
Member (A)

(Justice Vijay Lakshmi)  
Member (J)

/Mbt/